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COMMITTEE ON PAPERS LAID ON THE TABLE

ELEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

14.14 hrs.

ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among them. selves to serve a_S members of the Committee on Estimates for the term beginning on the 1st May, 1979 and ending on the 30th April, 1980."

MR. DEPUTY-SPEAKER: The question is:

'Thut the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1979 and ending on the 30th April, 1980."

The motion was adopted.

(ii) PUBLIC ACCOUNTS COMMITTEE

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to move:

"That the members of this House do agree to nominate ten members required by sub.rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among thethselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1979 and ending on the 30th April, 1980."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1979 and ending on the 30th April, 1980."

The motion was adopted.

SHRI KANWAR LAL GUPTA: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1979 and ending on the 30th April, 1980, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1979 and ending on the 30th April 1980, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) COMMETTER ON PUBLIC USIDES.

SHRI JYOTIRMOY BOSU (Dismond Harbour): I beg to move:

"That the members of this House do proceed to elect in the manner